

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/942/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Susmita Phukan Khound,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the ^M 21 February, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/1257/2022 Date 18.02.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 19.02.2022 till the morning of 21.02.2022**. Further, the Addl. District and Sessions Judge, (FTC), in his absence, the Addl. Sessions Judge cum Special Judge (POCSO), and in her absence, the Civil Judge & Assistant Sessions Judge Lakhimpur, North Lakhimpur, will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/943/A, dated , 21-02-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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